

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.**

**NAME OF THE COMPANY : ROC VS. M/S PITAMBRA SECURITIES PVT LTD**

**SECTION : 271/272 OF COMPANIES ACT 2013**

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)**

**COUNSEL FOR PETITIONER : SH. KRISHNA DEV VYAS, ADV.**

**COUNSEL FOR RESPONDENT : MS. MONICA NANDA, PCS Sh. PALASH AGARWAL, ADV.**

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**C P NO. 299/ALD/2018**

The matter was taken up today through Video Conferencing.

Heard Sh. Krishna Dev Vyas, Advocate for the ROC through video conferenceing.

None present for the Respondent.

Learned counsel appearing for the ROC states that he has received instruction from ROC and will file the Status Report within three weeks.

Accordingly, put up in the week commencing 24<sup>th</sup> August, 2021 before the Regular Court/Video Conferencing.

**Dated : 19.07.2021**

*Typed by :  
Md. Zaid  
(Stenographer)*

  
**JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)**